

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

43/241/ND/2019

In the matter of :

Anand Mittal & Ors.

.. PETITIONER

Vs.

Mahesh Mercandise (P) Ltd & Ors.

..RESPONDENT

SECTION

Under Section 241

Order delivered on 12.4.2019

Coram :

Sh. R. Varadharajan,

Hon'ble Member (Judicial)

Ms. Deepa Krishan,

Hon'ble Member (Technical)

For the Petitioner /Op. Creditor : Mr. Puneet Agrawal, Mr. Bharat Agarwal, Advocates

For the Respondent/Corporate Debtor :

For the Intervener :

ORDER

Due to paucity of time, the matter was not able to be taken up. Hence,  
the same is adjourned to 08.5.2019.



(Prabhat Kumar Sharma)

Court Officer

Surjit